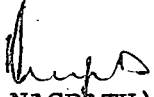



# In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA./TA/MP No. ....

Union of India & Others.....Versus.....Mahendra Kumar & Others.....

Date of Order	Orders
3.5.2002	<p>MA No. 166/2002</p> <p>Mr. R.L. Agarwal, Proxy counsel for Mr. Bhanwar Bagri, Counsel for applicants. Mr. R.L. Panwar, Counsel for respondent.</p> <p>Parties counsel for present. We have heard them. MA is disposed of with the directions that order dated 27.2.2002 in OA No. 96/2002 shall be complied with and implemented by 15.7.2002. This MA stands disposed of accordingly.</p> <p> (A.P. NAGRATH) MEMBER (A)</p> <p> (O.P. GARG) VICE CHAIRMAN</p>